

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.3480/2012

New Delhi this the 7th September, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Sarita Devi
R/o RZH-851, Raj Nagar-II,
Palam New Delhi-45.

...Applicant.

(By Advocate: None)

Versus

1. South Delhi Municipal Corporation
Through the Commissioner,
Civic Centre, Minto Road, New Delhi.
2. Director of Education,
South Delhi Municipal Corporation
Civic Centre, Minto Road, New Delhi.
3. Delhi Subordinate Services Selection Board,
Through its Secretary, 3rd Floor, UTCS Building,
Behind Karkardooma, Courts Complex,
Institutional Area, Vishwas Nagar, Delhi-32.
4. Bihar Intermediate Council, Patna
Through the Secretary, Budh Marg,
Patna-1, Bihar.
5. Bihar Vidyalaya Pariksha Samiti,
Patna-17, Bihar Through its Secretary.

...Respondents.

(By Advocate: Shri R.K.Jain for Shri Arun Bhardwaj for R-1 &
Ms.Alka Sharma for DSSSB)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant. It is seen that there was also no representation on behalf of the applicant on 24.03.2015, 19.05.2015 and 30.07.2015. It appears that applicant has

lost interest in pursuing his case. Therefore, the Original Application is dismissed in default for non-appearance and non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/